


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.4/252/HDB/2018
NAME OF THE COMPANY	Triguna Enterprises Private Limited
NAME OF THE PETITIONER(S)	Triguna Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Regastrat of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Darga Mabu Basha	PCS	cedmbarha@gmail.com 9493851015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Darga Mabu Basha, Ld. Counsel for the Applicant.

RoC report is received. Due to paucity of time, posting the case for final hearing on 13.03.2018.



Member (T)



Member (J)

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